

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
STARRED QUESTION NO. 332  
TO BE ANSWERED ON 18.12.2024**

**CONNECTING PAONTA SAHIB AND KALA AMB OF SIRMAUR THROUGH  
RAIL NETWORK**

**†\*332. SHRI SURESH KUMAR KASHYAP:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Paonta Sahib and Kala Amb of Sirmaur district are industrial areas and if so, the details thereof;**
- (b) whether the Government has prepared any Detailed Project Report(DPR) to connect the said areas with rail network; and**
- (c) if so, the details thereof including the time by which the Government is likely to start the work of the said rail line by approving the DPR prepared in this regard?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (c) : A Statement is laid on the Table of the House.**

**\*\*\*\*\***

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 332 BY SHRI SURESH KUMAR KASHYAP TO BE ANSWERED IN LOK SABHA ON 18.12.2024 REGARDING CONNECTING PAONTA SAHIB AND KALA AMB OF SIRMAUR THROUGH RAIL NETWORK.**

**(a) to (c): The Railway projects are surveyed/ sanctioned/executed Zonal Railway wise and not State-wise/District-wise as the Railways' projects may span across state boundaries. Sanctioning of Railway projects is a continuous and dynamic process of Indian Railway. Railway Infrastructure Projects are taken up on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, connectivity to industrial areas, socio-economic considerations etc. depending upon liabilities of ongoing projects, overall availability of funds and competing demands.**

**Railway infrastructure projects falling fully/partly in the State of Himachal Pradesh are covered under Northern Railway Zone of Indian Railways. Zonal Railway wise details of Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railway's website**

**As on 01.04.2024, 04 New line of total length 255 km, costing Rs.13,168 crore, falling fully/partly in the state of Himachal Pradesh are in planning/approval/construction stage, out of which, 61 km length has been commissioned and an expenditure of Rs. 6225 crore has been incurred upto March, 2024. The status of the work is summarized as :**

<b>PH</b>	<b>No. of projects</b>	<b>Total Length (in km)</b>	<b>Length Commissioned (Km)</b>	<b>Latest Cost (Rs. in cr.)</b>	<b>Exp upto March 2024 (Rs. in cr.)</b>
<b>NL</b>	<b>4</b>	<b>255</b>	<b>61</b>	<b>13168</b>	<b>6225</b>

**Budget allocation for Infrastructure projects and safety works, falling fully/ partly in Himachal Pradesh is as under:**

<b>Period</b>	<b>Outlay</b>
<b>2009-14</b>	<b>₹108 crore/year</b>
<b>2024-25</b>	<b>₹2698 crore (Near 25 times)</b>

**Survey for new line between Jagadhari and Paonta Sahib (62 Km) has been completed. Another survey from Ghanoli to Dehradun via Kala Amb & Paonta Sahib (216 Km) was carried out. However, projects could not be taken forward due to low traffic projections.**

**Two (2) new line projects namely Bhanupalli-Bilaspur-Beri (63.5 km) and Chandigarh-Baddi (30 km) falling fully/partly in Himachal Pradesh have been sanctioned on cost sharing basis with state Government of Himachal Pradesh.**

**In Bhanupalli-Bilaspur-Beri (63.5 km) new line project, 79.57 Ha land out of total required 124.02 Ha land in Himachal Pradesh has been acquired. The work on available land has been taken up. So far, an expenditure of ₹5205 crore has been incurred on this Project and ₹1351 crore is outstanding with Government of Himachal Pradesh.**

**The work of Chandigarh- Baddi (30 km) new rail line project have been taken up. As on 1.07.2024, the expenditure is Rs. 727 Cr. HP State share comes out to be Rs. 363.5 Cr. HP has deposited Rs. 217.75 Cr till date and balance share of Rs. 145.75 Cr is outstanding with State Government of Himachal Pradesh.**

**The progress of these projects is affected due to non-fulfillment of commitments by the State Govt. The support of State Govt is required to expedite the Projects. The total outstanding amount is Rs. 1496.75 crore. Failure to make this contribution is likely to have significant impact on these projects.**

**\*\*\*\*\***